

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 30

Dated Guwahati, 21st March, 2023

Hon'ble the Chief Justice has been pleased to allow this Registry to henceforth list the Matrimonial appeals/matters arising from the orders and judgements of the Family Courts before the Hon'ble Division Bench-I. Also, henceforth the Matrimonial appeals/matters arising from the orders and judgements of the districts courts other than the Family Courts be listed before the Bench of Hon'ble Single Judge (Civil Bench-I).

By Order,
Sd/-Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III-35/2013/1548-1568/G

Dated 21th March, 2023

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The President/Secretary, All Assam Lawyers' Association, Guwahati.
9. The President/Secretary, Lawyers' Association, Guwahati.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Director, Law Research Institute, Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
17. The Court Manager, Gauhati High Court, Guwahati.
18. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
19. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
21. The Gauhati High Court Notice Board, (Old Block & New Block).

REGISTRAR GENERAL

21/3/23
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